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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : 95/16
PETITION NUMBER : TP 55/17
NAME OF THE PETITIONER (S) : ORIENTAL BANK OF COMMERCE
NAME OF THE RESPONDENT (S) : FALCON TYRES
UNDER SECTION : 433(e) / 433(f)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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Both sides absent. Registry is directed to issue notices on both sides. Posted to 15.03.2017. Shri M. Mohammed Ibrahim, Advocate appearing for petitioner has since turned up. He is informed of the date of hearing as 15.03.2017. He is directed to file 2 sets of copies and to comply with Rule 4 of the Insolvency and Bankruptcy Rules, and also to serve notices on the respondents by collecting it from the Registry.

Posted to 15.03.2017.


MEMBER (J)


MEMBER (T)